

14. Brigadier
15. Major General
16. Lieutenant General
17. General

[English]

National Institute of Health and Family Welfare

2910. SHRI RAJENDRA AGNIHOTRI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether any research programme have so far been conducted by the National Institute of Health and Family Welfare during the last three years with regard to family welfare;

(b) if so, the outcome of the same;

(c) whether the National Institute of Health and Family Welfare could not achieve the targets fixed for the family welfare;

(d) if so, the details of the target fixed and achieved so far;

(e) the main reasons and factors responsible for the same?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) (a) Yes, Sir.

(b) Reports of the completed studies are sent by the National Institute of Health and Family Welfare to the concerned sponsoring agency/State Government for their appropriate action.

(c) Studies are undertaken and completed as scheduled by the Institute's Programme Advisory Committee.

(d) and (e). Do not arise.

[Translation]

Solar Energy In U.P.

2911. SHRI KESRI LAL : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are contemplating to supply power based on solar energy in villages situated in remote areas in Kanpur Dehat of Uttar Pradesh;

(b) if so, the amount likely to be spent there in the current year; and

(c) the number of villages where solar energy power stations is likely to be opened and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) to (c): The solar Photovoltaic Programme in the State of Uttar Pradesh is being implemented through the Non-Conventional Energy Development Agency (NEDA) of Uttar Pradesh. The State Government has no Plans to establish solar photovoltaic power plants in Kanpur Dehat District. However, they propose to supply 200 solar lanterns and 35 domestic lighting systems during the current year in this District. The amount likely to be spent by the Central Government for these systems is about Rs. 5.10 lakhs.

[English]

Solar Energy

2912. SHRI PRAMOTHES MUKHERJEE : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have taken any steps to promote indigenously made solar power equipments for export to African countries;

(b) if so, the details thereof;

(c) whether indecision or delay in decision has been withholding such promotional activities; and

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) to (d). A variety of solar power equipment for applications of interest to African countries such as lighting, water pumping and rural electrification, are made in India. Various incentives and facilities available for export of Indian goods are also available for solar equipment. Some of the other actions taken by Government to publicise Indian made solar power equipment among African countries include;

(i) Indian is coordinating the cooperation in solar energy among the group of 15 (G-15) countries, which includes five African countries, as part of this, a solar lighting project is proposed to be taken up in project report will be prepared as a first step by Indian consultant.

(ii) Workshop on photovoltaic applications and rural electrification were organised in India for G-15 countries. Another workshop was organised in 1994 on rural applications with the sponsorship of UNIDO, in which representatives of several African countries participated. These workshops enabled the African countries to see Indian capabilities and manufacturing facilities.

(iii) The Ministry of Non-conventional Energy Sources participated in exhibitions held in South Africa and Somalia during the last one year. India solar equipment were displayed in these exhibitions.

There has been no indecision or delay in such promotional activities.

[Translation]

Black Listed Voluntary Organisations

2913. SHRI RAMASHRAY PRASAD SINGH :

SHRI ANADI CHARAN DAS :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the action taken by the Government against the black listed and fake voluntary organisations as declared by CAPART to recover the amount;

(b) whether the Government propose to consider to revive some of the above black listed organisations; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) SHRI UTTAMBHAI HARJIBHAI PATEL : (a) CAPART has reported that it has directed the delinquent voluntary organisations to refund the amounts where assistance has been recalled or projects terminated. In some cases, legal action against such voluntary organisations has also been initiated.

(b) and (c). The black listed organisations are given an opportunity to represent their case to CAPART and, wherever it is so warranted, necessary orders are passed by CAPART removing such organisations from the black list. Such reviews are an ongoing process.

[English]

AIIMS, New Delhi

2914. SHRI SURAJ MANDAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of patients given treatment in All India Institute of Medical Sciences, New Delhi on Government recommendations;

(b) the existing norms to purchase medicines for Government hospital from country and out of country;

(c) whether AIIMS, New Delhi, purchases the medicines through agent; and

(d) if so, the differences of price amount for purchasing medicines direct from hospital and purchasing medicine through agent?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) No such separate record is maintained by All India Institute of Medical Sciences, New Delhi.

(b) There is no uniform procedure to purchase medicines for Government hospitals.

(c) and (d). The Institute purchases medicines directly from the manufacturers and only if the manufacturers direct that orders be placed with Local Agents, then purchases are made through Local Agents. No extra amount is paid to Local Agents.

Position of India in the Field of Computer

2915. SHRI ANAND RATNA MAURYA : Will the PRIME MINISTER be pleased to state :

(a) whether India lags behind in the field of computers against the world average;

(b) if so, the facts and details thereof and the reasons therefor;

(c) whether the Government have taken some initiatives to develop information technology infrastructure in the country; and

(d) if so, the details thereof;

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS, AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) and (b). The number of computers for 1000 people in India is 0.7 as against the world average of 25. This is because information technology has not yet been diffused widely in India.

(c) and (d). The Government have taken initiatives to develop information technology infrastructure in the country. The facilities have been set up for undertaking research & development for the indigenous development of computer technology at the Centre for Development of Advanced Computing (CDAC) Pune, Electronics Research & Development Centre (ER&DC) and Centre for Electronic Design & Testing (CEDT). These centres are basically engaged in the research & development for indigenous development and upgrading of computer technology in the area of parallel computing, image processing and software development.

The Department of Electronics (DOE) has implemented several projects for infrastructure development for software exports. DOE has established Software Technology Parks (STPs) at Pune, Hyderabad, Bangalore, Gandhinagar, Noida, Bhubaneshwar and Trivandrum.

National Informatics Centres has set up the facility providing computerisation and networking throughout the country. The DOE has also been encouraging the computerisation in the Government Departments. The project undertaken has been the computerisation in the Income Tax Department, Customs, Police Departments, Bureau of Indian Standards etc.